श्री विभूति मिश्र: क्या सरकार सोच रही है कि दो लाख से नीचे वालों के नाम भी प्रकाशित कर दिये जायें, ताकि जनता को मालूम हो कि वे टेक्स देते हैं या नहीं और सरकार को भी मदद हो सके ?

श्री रामेश्वर साहू : एक लाख रुपये वालों के नाम भी प्रकाशित होंगे ।

श्री क० ना० तिवारी : दो लाख रुपये की ग्रामदनी वाली फ़र्म्ज़ में कितनी एसी हैं, जिन्होंने पूरा इनकम टैक्स ग्रदा नहीं किया है ?

श्री ब० रा० भगत : ये सब बातें सूचना इक्ट्ठी किये जाने पर पता चलेंगी ।

श्री ग्रोंकार लाल बेरवा : मैं जानना चाहता हूं कि ग्रब तक उन फर्मों पर कितना रुपया बकाया है ।

श्री ब० रा० भगत : बकाया का सवाल ग्रलग है ।

Shri Basappa: May I know whether duty is levied on gifts of spectacles received from.... (*Interruptions*).

Mr. Speaker: We have now passed on to the next question; spectacles have been left behind.

Relief to Pensioners

+

*447. **Shrimati Savitri Nigam:**
Shri S. M. Banerjee:
Shri M. L. Dwivedi:
Shri S. C. Samanta:
Shri Subodh Hansda:
Shri Harish Chandra Mathur:

Will the Minister of **Finance** be pleased to state:

(a) whether Government have taken a final decision to give some relief to the pensioners;

(b) if so, in what form; and

(c) whether dearness allowance is being paid to all pensioners getting pensions upto Rs. 600 p.m.?

The Minister of Planning (Shri B. R. Bhagat): (a) and (b). The Government of India have sanctioned *ad hoc* increase in small pensions with effect from 1st October, 1963.

(c) No. Sir, *Ad hoc* increase in pensions has been sanctioned only in respect of pensioners drawing pensions upto Rs. 200 p.m.

Shrimati Savitri Nigam: May I know whether the pensioners' association had recently expressed its views criticising the Government that the *ad hoc* increase is too little keeping in view the rise in prices?

The Minister of Finance (Shri T. T. Krishnamachari): It may be so, Sir.

Shrimati Savitri Nigam: May I know whether Government is thinking of extending the CHS facilities for free medical treatment to the pensioners as they feel that this would be helpful to them.

The Minister of Health (Dr. Sushila Nayar): CGHS facilities have been extended to the pensioners living in Delhi and New Delhi under certain conditions.

श्री म० ला० द्विवेदी : भूतपूर्व देशी राज्यों में, जो कि ग्रब भारत के किसी राज्य में वीलीन हो चुके हैं, काम करने वाले जो सरकारी कर्मचारी ग्रब रिटार्ड हो चुके हैं, उन को रिलीफ़ देना तो दूर, उन को पेन्शन ग्रौर महंगाई भत्ता भी नहीं मिल रहा है । क्या सरकार इस पर विचार करेगी कि उन लोगों को भी इसी प्रकार की सुविधा मिल सके ?

श्री ब० रा० भगत : जो पेन्शनर्ज़ गवर्नमेंट ग्राफ़ इंडिया के रजिस्टर में हैं ग्रौर जो नियम के ग्रन्तर्गत ग्राते हैं, चाहे वे पहले किसी रियासत में काम कर चुके हों, उन को जरूर मिलेगा, लेकिन जो रजिस्टर में नहीं हैं, जो नियम के ग्रन्तर्गत नहीं ग्राते हैं, उन को नहीं मिलेगा ।

श्री म० ला० द्विवेदी: जब स्टेट्स का इन्टेग्रशन हुग्रा, तो भारत सरकार से एग्रीमेंट हुग्रा। लेकिन उन कर्मचारियों को ग्रभी तक मंहगाई भत्ता नहीं मिल रहा है।

ग्रध्यक्ष महोदय: मिनिस्टर साहब कहते हैं कि जिन के नाम रजिस्टर में होंगे, उन को मिलेगा।

Shri Subodh Hansda: May I know whether the Government have received any representation from the pensioners that instead of paying them in cash, they may be paid in kind?

Shri B. R. Bhagat: It is not possible to give them in kind.

Shri Harish Chandra Mathur: What is the basis or rationale which has guided the Government in fixing the *ad hoc* relief and what is the amount involved?

Shri B. R. Bhagat: *Ad hoc* is *ad hoc*.... (*Interruptions*). The rationale is to give them as much relief as possible owing to the increased cost, but it has been divided like this: pensioners up to Rs. 30 per month have been given Rs. 5; between Rs. 30 and Rs. 75—they have been given Rs. 7½ per month and between Rs. 75 and Rs. 200, Rs. 10 per month.

Shri Harish Chandra Mathur: What is the amount which you will spend?

Shri B. R. Bhagat: The annual outgo is Rs. 4½ crores.

श्री राधेलाल व्यास: देशी राज्यों में जो फौजें थी उनका जब विलीनीकरण किया गय तो उसके बाद कई लोग रिट्रेंच किये गये ग्रौर उनको मामूली पेंशन चार, पांच रुपये या सात रुपये मिल रही है, क्या यह सही है? यदि हां तो जिन को इतनी कम पेंशन मिलती है, उनके बारे में क्या गवर्नमेंट रीयलाइज़ करती है कि पांच रुपये से कोई विशेष लाभ नहीं हो सकता है ग्रौर ऐसे मामलों में विशेष कुछ मदद दी जाए?

ग्रध्यक्ष महोदय: श्री कछवाय।

श्री हुकम चन्द कछवाय: ग्रभी मंत्राणी महोदया ने बताया है कि दिल्ली में कुछ लोगों को चिकित्सा सुविधायें कुछ शर्तों के साथ मिलेंगी। मैं जानना चाहता हूं कि सारे देश में इस योजना को लागू करने के बारे में सरकार का कोई विचार है, यदि हां तो कब तक इसको लागू कर दिया जाएगा ग्रौर क्या पेंशन शुदा लोगों के परिवारों को भी यह सुविधा मिलेगी?

श्री राधे लाल व्यास: मेरे सवाल का जवाब नहीं ग्राया है।

डा० सुशीला नायर: दिल्ली में पेंशनर्ज़ ग्रौर उनकी फैमिलीज़ को भी वह सुविधा दी जा रही है।

ग्रध्यक्ष महोदय: कुछ सवाल ऐसे होते हैं कि उनका जबाब उनके ग्रन्दर ही होता है ग्रौर जवाब देने की जरूरत नहीं होती है। ग्रापने सुझाव दे दिया है ग्रौर उस पर गवर्नमेंट सोचेगी।

Dr. Sushila Nayar: The CGHS itself has not been extended to the whole of India, as yet. It was extended to Delhi first and this year to Bombay. So far as pensioners are concerned, we are extending it first to those who are in Delhi.

Shri S. M. Banerjee: I want to know whether it is a fact that the All-India Pensioners' Association submitted a detailed memorandum to the Government of India for consideration and that they were assured of sympathetic consideration? May I know what were those demands and to what extent the Government have conceded them?

Shri B. R. Bhagat: The Finance Minister says he has not seen it. I have not seen it either.

Shri S. M. Banerjee: They have not seen the memorandum?

Mr. Speaker: When they say so, what can I do?

Shri S. M. Banerjee: I do not know what has happened to this Government.

श्री क० ना० तिवारी : क्या प्रान्तीय सरकारों ने भी इस बात पर जोर दिया है कि पेंशनर्ज का डी० ए० अगर केन्द्रीय सरकार बढ़ा देगी तो उन्हें भी बढ़ाना पड़ेगा । इसलिए केन्द्रीय सरकार इस में देरी कर रही है या उसकी वजह से दिक्कत पड़ रही है ?

श्री ब० रा० भगत : देरी की बात नहीं है । यह चीज़ तो लागू भी हो गई है । पेंनशनें बढ़ा भी दी गई हैं ।

श्री विभूति मिश्र : क्या सरकार ने इस बात का पता लगाया है कि बहुत से पेंशनर्ज़ एसे हैं जिन के घर पर काफी ज़मीन जायदाद है ? क्या उनकी भी पेंशेंज़ सरकार बढ़ायेंगी ।

अध्यक्ष महोदय : नैक्स्ट क्श्वेचन ।

Central Council of Health

+

*448. **Shri P. R. Chakraverti:**
Shrimati Savitri Nigam:
Shri Rameshwar Tantia:
Shri Yashpal Singh:
Shri D. C. Sharma:
Shri P. Venkatasubbaiah:
Shri Ravindra Varma:
Shrimati Renuka Barkataki:

Will the Minister of **Health** be pleased to state:

(a) whether a Conference of the Central Council of Health was held in October, 1964;

(b) the subjects discussed and the main resolutions adopted at the Conference and the decisions taken thereon by Government;

(c) whether Government propose to introduce a Bill likely to be applied to all Medical Institutions for enforcing uniform standards of education; and

(d) whether Government also propose to introduce a Public Health Bill designed to ensure uniform public health administration throughout the country?

The Deputy Minister in the Ministry of Health (Shri P. S. Naskar): (a) Yes, Sir.

(b) Subjects relating to Health Scheme and programmes namely, eradication of Malaria, Smallpox, Control of other communicable Diseases, family planning, medical education, water supply etc. were discussed. The resolutions passed are given in the statement laid on the Table of the Sabha. [*Placed in Library. See* No. LT-3590/64]. The resolutions are under consideration.

(c) No, Sir.

(d) Yes, Sir.

Shri P. R. Chakraverti: May I know whether it is a fact that some State legislatures have already passed resolutions asking Parliament to bring in a Bill on public health and whether the Government is trying to bring it very shortly?

The Minister of Health (Dr. Sushila Nayar): So far as the Public Health Bill is concerned, the State Governments of Assam, Mysore, Madras and Kerala have passed resolutions authorising the Central Government to introduce such a Bill. It is contemplated to introduce it in Parliament in the near future.

Shri P. R. Chakraverti: May I know whether the Government also proposes to introduce some uniform standard of training in homoeopathy and start a research centre for it?

Dr. Sushila Nayar: There is a Homoeopathic Advisory Committee and they are looking into this matter. In fact a committee was set up, which has prepared a report; this report has been sent to the State Governments for their consideration and comments.

Shrimati Savitri Nigam: In view of the fact that owing to the shortage of public halth engineers even the accepted schemes for the supply of water in the rural areas are not get-